

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th October, 2011

NO. HC.VII- 393/2011/ 8222 /A. On her services being required by the Gauhati High Court, Guwahati, Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Dr. (Mrs.) Indira Shah, District and Sessions Judge, Kamrup, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar General of the Gauhati High Court, Guwahati in her Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge vice Shri Prasanta Kumar Saikia elevated as Additional Judge of the Gauhati High Court, Guwahati.

By order,
Sd/- A. Barthakur
REGISTRAR (VIGILANCE)

Memo No. HC.VII- 393/2011/ 8223 – 8251 /A.

Dated 20.10.2011